

10.01.95 Hon. Mr. Justice B.C. Saxena, V.C.
Hon. Mr. K. Muthukumar, A.M.

Heard Counsel for the parties.
Judgment dictated separately.

(lv)

lv.
A.M.

lv.
V.C.

Judgment dated 10-1-95
dismissing the OA summarily
is placed on record.

Sush
20/11